NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.370/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

Name of the Company		Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CS Despale Ke Peachting Co	mon Khaitan	Respondent No 182	Whater 12/18
2.	()	Deardons.	Respondent No. 1,2+3	Jan 18

ORDER

Nobody is present from the petitioner's side. Ld. Pr. CS for the respondent is present.

Respondents have filed reply today. Rejoinder, if any, may be filed within 15 days from today.

List it on 04/04/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)